

श्री राजीव (जा -1

Declaration of Assets and Liabilities

FEBRUARY 2023

IRAUSHAN KUN	1AR , s	on/daughter/wife o	fBIRENDRA CHAUDHARY,	
aged 29 years,	belonging	toBIHAR LEG	GISLATIVE ASSEMBLY SECRETAR	TAIS
service and pres	sently workir	ng as LIBRARY	ASSISTANT	
give herein bel	ow the deta	ils of the assets (in	nmovable, movable, bank balance, e	etc.) o
myself, my spouse a	nd dependar	nts*:		

15/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-		NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PNB SONEPUR RS 1200	NIL	NIL	NIL	NIL
		POST OFFICE RS 500 APROX				
(111)	Bonds, Debentures and Shares in companies	PPF RS 2,16669 Shares currenr value RS73000/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNUAL PREMIUM 71,728.36	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	AVENGER STREET 160	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	50 GM 290000-		NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	LG AC 1.5 TON	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2022
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN: CPRPK8435F AY 2022-23 ACK NO. 873834240190722	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN NO. :-

110194057927

GENDER

MALE

DATE OF BIRTH

21/03/1993

CLASS/GROUP

- В

:-

CADRE

BIHAR LEGISLATIVE ASSEMBLY

HOME DISTRICT

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...

Raushan kumar.

Name of Employe

Name of Employee:RAUSHAN KUMAR......

Place:.....PATNA

Designation:... <u>LIBRARY ASSISTANT</u>......

Date:.....13.02.2023

Department:.........LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.